

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1117  
ANSWERED ON:02.03.2000  
PURCHASING OF ITEMS FROM MANUFACTURERS  
RAM SAGAR

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

to the answer given on December 23, 1999 to Unstarred Question No. 3586 and state the reasons, the NCCF has failed to make purchases from the manufacturers of repute despite directions from the Department of Personnel & Training and their assurance to review of existing procedure of purchases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREEI PRASAD)

The NCCF is an autonomous cooperative organization having its own Board of Directors to take decision on the business and administrative matters. The Government of India do not interfere in such matters. The NCCF has, however, informed that they are purchasing most of the branded items from the manufacturers/distributors. Only such items, for which the NCCF does not have any arrangement with the manufacturers/distributors, are purchased from suppliers registered with NCCF after ensuring their rates and quality. The NCCF has further informed that supply arrangement made by them is reviewed periodically and corrective steps, wherever necessary, are taken to ensure supply of quality goods at competitive prices.